

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB-912/ND/2020

IN THE MATTER OF:

Techno Strips and Tubes Pvt Ltd

....Applicant

Vs.

Emkay Automobile Industries Ltd

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 10.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Dr. Rajesh Thukral, Mr. Rajesh Loomba

For the Respondent

:

ORDER

Arguments heard. Reserved for orders.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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